CENTRAL ADMINISTRATIVE TRIBUNAL CALCUSTA BENCH

No.M.A.338 of 1996 (0.A.841 of 1996)

Date of Order: 29.11.1996

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

UMA PROSAD MAZUMDAR

Vs.

BIKASH CHANDRA PODDAR

for the applicant : Mr.N.Bhattacharjee, counsel.

for the respondent: Mr.M.S.Banerjee, counsel. (official)

ORDER

Heard the ld.counsel for the petitioner in the M.A. and the ld.counsel for the official respondents. We do not consider that the petitioner in the M.A. is a necessary and a proper party and as such, he cannot be added as a party in the O.A. in question.

The M.A. is accordingly rejected.

JANKY

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(M.S. Mukherjee) Administrative Member (A.K.Chatterjee) Vice-Chairman